

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 11.02.2019 (MONDAY)
Court of Chairperson
10.30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 138 of 2019 (With Defects)	Neelachal Ispat Nigam Ltd. Vs. Sai Sulphonates Pvt. Ltd.	Dhananjaya Mishra	

By Order

-sd/-

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